

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/19868/2026	BASANT SINGH @ SINGH SIR @ BIG BOSS VS STATE OF ODISHA	UMA SHANKAR PATEL VS	CYBER CRIME AND ECONOMIC OFFENCES, AOR2022000076202600048 ()	
2	D-BLAPL/19876/2026	ARUN PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /65 /2026 ()	AOR20220003344C202600028
3	D-BLAPL/19880/2026	DEBUJIT MAITY @ DEBAJIT @ DEBU VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE SADAR /51 /2025 ()	AOD20240000012C202600205
4	D-BLAPL/19883/2026	SUBODHA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /99 /2026 ()	
5	D-BLAPL/19887/2026	KRUTINANDAN SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /88 /2026 ()	
6	D-BLAPL/19888/2026	DUKURA @ DASARATHI PALEYA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KALINGA NAGAR /203 /2025 ()	
7	D-BLAPL/19889/2026	PRADYUMNA @ PRADIMNA PANDE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /88 /2026 ()	
8	D-BLAPL/19891/2026	DIPAK PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CHHENDIPADA /291 /2026 ()	AOR20220001297C202600154
9	D-BLAPL/19892/2026	GHUMDU SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 ()	
10	D-BLAPL/19897/2026	CHHAYAKANTA GANIT VS STATE OF ODISHA	GOKULANANDA PARIDA VS	BARPALLI /182 /2025 ()	
11	D-BLAPL/19901/2026	BISHAL MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /580 /2025 ()	

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12	D-BLAPL/19902/2026	SHARUKH KHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	BARIPADA TOWN /390 /2026 () //	
13	D-BLAPL/19903/2026	SURYAKANTA ROUT VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	KHUNTUNI /141 /2026 () //	
14	D-BLAPL/19907/2026	RAJESH @ NARENDRA SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	BETNOTI /36 /2026 () //	AOD20240000012C202600206
15	D-BLAPL/19909/2026	THAKUR PRASAD HARPAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	JONK /231 /2026 () //	
16	D-BLAPL/19910/2026	SABUJA KUMAR SAHOO VS STATE OF ODISHA	SAMARESH PATNAIK VS	JAGATSINGPUR /433 /2026 () //	
17	D-BLAPL/19912/2026	AJU SUNA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JAIPATNA /269 /2025 () //	
18	D-BLAPL/19913/2026	MANOJ DEHURY VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KHUNTUNI /141 /2026 () //	
19	D-BLAPL/19915/2026	CHHOTE SOURA @ CHAITU SAURA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAKHANPUR /5 /2022 () //	
20	D-BLAPL/19918/2026	SUSANTA KUMAR PARIDA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, PURI /11 /2026 () //	
21	D-BLAPL/19921/2026	SAGAR KUMAR NAYAK @ SAGAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /167 /2026 () //	
22	D-BLAPL/19922/2026	BIKASH KUMAR BHATTA VS STATE OF ODISHA	RABINDRA NATH BARIK VS	// () //	AOR20220004220C202600011
23	D-BLAPL/19923/2026	PAWAN KACHHI	GOPAL PRASAD LAL	DHANUPALI /489 /2025	AOR20220002350C202600011

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/19924/2026	JOGESH KUMAR NAIK @ JOGENDRA NAIK	PARTHA SARATHI DAS	HARICHANDANPUR /145 /2026	AOD20240000364C202600167
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/19925/2026	PURUSOTTAM MALI	RAJIB LOCHAN PATTNAIK	MAIDALPUR /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/19926/2026	SANJAY DAS	RAJENDRA NARAYAN ROUT	ERASAMA /310 /2021	AOR20220001558C202600138
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/19929/2026	KISHOR CHANDRA SAHOO @ KUCHHI @ KISHOR SAHOO	ABHIJIT DHALL	KAMAKHYANAGAR /198 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/19930/2026	RAMAKANTA NAYAK	PRAMOD KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/19939/2026	SOMANATH PRASKA @ SOMNATH PRASKA	SK. ZAFARULLA	LAXMIPUR /28 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/19940/2026	DAMU PANGI	MANORANJAN PADHY	BOIPARIGUDA /251 /2024	AOD20220003086C202600075
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/19942/2026	MANA HANTAL	MANORANJAN PADHY	BOIPARIGUDA /251 /2024	AOD20220003086C202600074
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/19945/2026	DAKTAR SAHOO	RAKESH BEHERA	PARJANG /425 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/19947/2026	JITENDRA MOHAPATRA	RAKESH BEHERA	PARJANG /425 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/19955/2026	BANIJA RANA	BISWAJIT RANJAN TRIPATHY	/ /	AOD20240000069C202600030
		VS	VS	()	

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35	D-BLAPL/19963/2026	STATE OF ODISHA PRAVAT SINGH VS	SWARAJ PATEL VS	// SUNDARGARH TOWN /225 /2026 ()	AOR20220000246C202600031
36	D-BLAPL/19964/2026	STATE OF ODISHA JUREN DAS VS	SIDHARTHA DAS VS	// BARIPADA TOWN /390 /2026 ()	
37	D-BLAPL/19965/2026	STATE OF ODISHA MADAN NAIK VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /255 /2026 ()	AOD20240000069C202600031
38	D-BLAPL/19973/2026	STATE OF ODISHA DHEGA @ SUNIL MANSINGH @ SUNIL KUMAR MANJUNATH VS	PRASHANT CHANDRA JENA VS	// KHURDA SADAR /344 /2025 ()	
39	D-BLAPL/19975/2026	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	PRASHANTA KUMAR NAYAK VS	// BHADRAK RURAL /27 /2026 ()	
40	D-CMAPL/29602/2026	STATE OF ODISHA MANAS KUMAR LENKA VS	ADV. VS	// // ()	
41	D-CMP/29554/2026	AUTHORIZED OFFICER, JANA SMALL FINANCE BANK LTD, BALASORE., BALASORE SARADA PRASAD CHOUDHURY VS	DEBASIS TRIPATHY VS	// // ()	AOR20220001665C202600086
42	D-CMP/29586/2026	RABINDRA NATH CHOUDHURY DEEPAK KUMAR SAHU VS	AMIT PRASAD BOSE VS	// // ()	
43	D-CMP/29587/2026	DEBAHUTI SAHU ORISSA STEVEDORES LTD., CUTTACK VS	AMIT PRASAD BOSE VS	// // ()	
44	D-CMP/29597/2026	M/S YASUJA TRANSLOGISTICS LLP, ANGUL AJAY KUMAR CHOUDHURY VS	MANASH RANJAN BAUG VS	// // ()	AOR20220002374C202600085
45	D-CMP/29634/2026	SASHI SHARMA UMAKANTA DASH @ DAS VS	BIBEKANANDA MAHAPATRA VS	// // ()	
		SHYAMSUNDAR DAS		//	

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46	D-CMP/29659/2026	CHAITANYA SAHU @ CHAITANA SAHU VS RAHUL KUMAR SUR	PRAVASH CHANDRA JENA VS	// 0 //	
47	D-CONTC/29552/2026	BISWANATH SAHOO VS BHANUMATI MAJHI, TAHASILDAR RAJKANIK	RAKESK KUMAR SARANGI VS	// 0 //	AOR20220001665C202600087
48	D-CONTC/29553/2026	GOKULANADA PUROHIT VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600110
49	D-CONTC/29557/2026	MANJU BEHERA VS DR. LALIT KUMAR MEHER, DIRECTOR, VIMSAR, BURLA, SAMBALPUR	ADV VS	// 0 //	AOR20220001535C202600156
50	D-CONTC/29565/2026	SUMATEE PRADHAN VS ANU GARG, I.A.S.	ADV. VS	// 0 //	
51	D-CONTC/29579/2026	GOURA HARI MALLIK VS PRIYABRAT DAS, TAHASILDAR, BASUDEVPUR	ADV. VS	// 0 //	
52	D-CONTC/29583/2026	BIRKISHROE BHOI VS GAURAV SHIVAJI ISALWAR, COLLECTOR, BOLANGIR	SANTOSH KUMAR DWIVEDY VS	// 0 //	
53	D-CONTC/29592/2026	SURENDRA KUMAR JENA VS RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA	ADV. VS	// 0 //	
54	D-CONTC/29617/2026	SNIGDHA RANI BEHERA VS TANMITA KARA, BDO, BASUDEVPUR,BHADRAK	ADV VS	// 0 //	AOD20250000159C202600005
55	D-CONTC/29631/2026	SUBHRANSU KUMAR BEHERA VS PARVEEN KUMAR VERMA, CHIEF EXECUTIVE OFFICER (CEO) OF TPWODL,SAMBALPUR	PRASANNA KUMAR BEHERA VS	// 0 //	
56	D-CONTC/29637/2026	SUJIT DALAI @ SUJIT KUMAR DALAI VS SIBASIS PARIDA, OAS	ADV. VS	// 0 //	
57	D-CONTC/29642/2026	SAROJ KUMAR SINGH	ADV.	//	

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		VS	VS	()	
		SONAMILA RAY, D.E.O., KHORDHA		//	
58	D-CONTC/29645/2026	RAJESH BEHERA	ADV.	//	
		VS	VS	()	
		ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI		//	
59	D-CRLA/19890/2026	LAXMIDHAR @ LAKSHMIDHAR	DEEPAK KUMAR SAHOO	NAYAKOT /56 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLA/19900/2026	RANJIT SINGH BABU	SUSANTA KUMAR TRIPATHY	BOLANGIR TOWN /622 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLA/19904/2026	MAHESWAR SETHY	SAMAPIKA MISHRA	TELKOI /66 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLA/19957/2026	TAJU @ TAJUDDIN KHAN @ TAYAB KHAN	AMULYA RATNA PANDA	TIGIRIA /223 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/19878/2026	DUSMANTA SAMAL	AMULYA RATNA PANDA	BINJHARPUR /142 /2005	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/19882/2026	BISWAJIT JENA	HARIHARA PANIGRAHI	/ /0	
		VS	VS	()	
		STATE OF U.P.		//	
65	D-CRLMC/19896/2026	NEELAM @ NILAM KUMAR SWAIN	SOUBHAGYA SWAIN	Maitri Vihar PS /175 /2026	AOR20220001296C202600093
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/19899/2026	LAXMIDHAR JENA	P.ANUP DASH	TUMUSINGA /222 /2022	AOD20250000916C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/19905/2026	NIHAR RANJAN BEHERA	AMLAN SHAKTI PAUL	JAGATSINGPUR /862 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/19916/2026	SUKANT PANDA @ SUKANTA KUMAR PANDA	BIBHUTI RANJAN MOHANTY	BALUGAON P.S. /44 /2012	
		VS	VS	()	

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69	D-CRLMC/19920/2026	STATE OF ODISHA RIPAN KUMAR JENA VS SATYABRATA PATI	SURYAKANTA DWIBEDI VS	// / /0 0 //	
70	D-CRLMC/19928/2026	BASANTI GHOSH VS BIPIN CHANDRA SAHOO	SURYAKANTA DWIBEDI VS	/ /0 0 //	
71	D-CRLMC/19931/2026	BABU @ GANESH CHANDRA SETHY @ GANESH CHANDRA KESHARI KHUNTIA VS	VS	/ /0 0 //	
72	D-CRLMC/19937/2026	STATE OF ODISHA SESHADEBA PADHI VS LIPIKA SUBUDHI	NIRANJAN LENKA VS	TALCHER TOWN /99 /2026 0 //	
73	D-CRLMC/19938/2026	SWADHIN KUMAR KHATUA @ SWADHIN KU KHATUA VS	SOMANATHA PADHAN VS	BOUDH /178 /2025 0 //	
74	D-CRLMC/19941/2026	STATE OF ODISHA TOFAN SAHOO VS	DEVASHIS PANDA VS	CHANDANPUR /33 /2018 0 //	AOR20220001247C202600046
75	D-CRLMC/19951/2026	STATE OF ODISHA AMULYA NAIK VS	AMITAV TRIPATHY VS	NAYAGARH /218 /2016 0 //	
76	D-CRLMC/19960/2026	STATE OF ODISHA ANJALI PARIDA VS	BHABANI SANKAR MISHRA VS	KANIHA /44 /2013 0 //	
77	D-CRLMC/19969/2026	STATE OF ODISHA PINTU PRUSTY VS	ARUN KUMAR DAS 1 VS	KUAKHIA /454 /2023 0 //	
78	D-CRLMC/19970/2026	STATE OF ODISHA NILADRI BHUSAN SWAIN@FILU VS	RAMESH CHANDRA MAHARANA VS	CHANDRASEKHARPUR /264 /2020 0 //	
79	D-CRLMC/19976/2026	STATE OF ODISHA LUCKY@PURUSOTAMA ROUT VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BANKI /245 /2017 0 //	

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80	D-CRLMC/19977/2026	RINKU SWAIN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	ASTARANGA /117 /2025 () //	
81	D-CRLMP/19870/2026	APARNA DUTTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
82	D-CRLMP/19885/2026	SWORNALATA PRUSTY VS STATE OF ODISHA	SAILABALA JENA VS	/ /0 () //	
83	D-CRLMP/19944/2026	KABITA KUMARI PATRA VS STATE OF ODISHA	ANKITA MUKHERJI VS	/ /0 () //	
84	D-CRLMP/19946/2026	RAJESH DHARA VS STATE OF ODISHA	MITALEE JESTHI VS	/ /0 () //	
85	D-CRLMP/19949/2026	DIPAK ROUT VS STATE OF ODISHA	ANUPAM RATH VS	BARI RAMCHANDRAPUR /51 /2026 () //	
86	D-CRLMP/19952/2026	GALIF@GALIB HASMI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 () //	
87	D-CRLMP/19974/2026	BIREN KUMAR SAHOO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	/ /0 () //	
88	D-CRLREV/19933/2026	MOHAMMAD SANU @ MD. SANU VS SANIA KAREEM	SURYAKANTA DWIBEDI VS	/ /0 () //	
89	D-CRLREV/19943/2026	B.LAXMAN PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	RAMBHA (KHALLIKOTE) /651 /2025 () //	AOR20220001247C202600047
90	D-EXP/29582/2026	SADASIBA NAYAK VS SOVA SHARMA, I.A.S.	ADV. VS	/ / () //	
91	D-FAO/29562/2026	NILAMBAR SAHU	MAHENDRA KUMAR SAHOO	/ /	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-FAO/29567/2026	MADHUSUDAN RATH	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
93	D-FAO/29568/2026	BISWANATH PADHI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
94	D-FAO/29570/2026	M.C. OF GOPINATH HINGULA BIDYAPITHA, JAJPUR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
95	D-MACA/29575/2026	JUGESWAR KALO	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		KISHORE KARNA		//	
96	D-RPFAM/29581/2026	KAILASH CHANDRA SWAIN	RANJAN KUMAR ROUT	//	AOR20260000273C202600009
		VS	VS	0	
		SUBHALAXMI SWAIN		//	
97	D-RSA/29658/2026	RAJANI NAYAK	GOKULANANDA SAHU	//	
		VS	VS	0	
		SUBHADRA NAYAK		//	
98	D-RVWPET/29616/2026	BANAMALI SAMAL	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
99	D-WA/29555/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202600214
		VS	VS	0	
		DR. AMIYA KUMAR MOHANTY		//	
100	D-WA/29556/2026	STATE OF ODISHA	SATYA BRATA MOHANTY,A.G.A	//	LOD20240000200C202600208
		VS	VS	0	
		ARABINDA KUMAR TRIPATHY		//	
101	D-WP(C)/29546/2026	M/S.EUTOPIA REALTORS PRIVATE LTD.,JHARSHUGUDA	SONIYA MISHRA	//	
		VS	VS	0	
		BHUBANESWAR DEVELOPMENT AUTHORITY (BDA),BHUBANESWAR		//	
102	D-WP(C)/29547/2026	JASODA MALIK	SRINIBASH SATAPATHY	//	
		VS	VS	0	

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103	D-WP(C)/29548/2026	STATE OF ODISHA ANNAPURNA PANDA VS	BIPLABA P.B. BAHALI VS	// // 0	
104	D-WP(C)/29549/2026	STATE OF ODISHA RABINDRA MALIK VS	SRINIBASH SATAPATHY VS	// // 0	
105	D-WP(C)/29550/2026	STATE OF ODISHA SK.SHAKILUR RAHMAN VS	SISR KUMAR PUROHIT VS	// // 0	
106	D-WP(C)/29551/2026 WP(C)/20255/2026	STATE OF ODISHA YUBANYAS BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
107	D-WP(C)/29558/2026 WP(C)/20166/2026	STATE OF ODISHA JENAMANI BEHERA VS	TUSHAR KANTA NAYAK VS	// // 0	
108	D-WP(C)/29559/2026	STATE OF ODISHA DR. BHARATI TRIPATHY VS	TRILOCHAN DASH VS	// // 0	AOR20220002374C202600083
109	D-WP(C)/29560/2026	STATE OF ODISHA UNION OF INDIA VS	SATYA SINDHU KASHYAP. Sr.P.C VS	// // 0	AOR20220001353C202600002
110	D-WP(C)/29561/2026	M/S SCR NIRMAN (JV) D.SHANKAR RAO VS	BHOKALI SETHI VS	// // 0	AOR20220002897C202600001
111	D-WP(C)/29563/2026	EMPLOYEES STATE INSURANCE CORPORATION M/S DEVAVRAT HOMES PVT LTD, BHUBANESWAR VS	DEVAVRAT DEVESH VS	// // 0	
112	D-WP(C)/29564/2026	STATE OF ODISHA BALAJI COLLEGE OF NURSING VS	ASIS MOHANTY VS	// // 0	AOD20260000407C202600002
113	D-WP(C)/29566/2026	STATE OF ODISHA MANAGING COMMITTEE OF SARTHAK CHANDRA HIGHER SCHOOL VS	HIGHER SCHOOL VS	// // 0	AOD20220001927C202600086
		STATE OF ODISHA		//	

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114	D-WP(C)/29569/2026	M/S.DURGA BHANDAR MAIN ROAD, G-UDAYAGIRI	PADMALAYA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
115	D-WP(C)/29571/2026	R.PARSURAM	ALOK KUMAR PANDA	//	
	WP(C)/20168/2026	VS	VS	0	
		STATE OF ODISHA		//	
116	D-WP(C)/29572/2026	SUSHREE SURYASNATA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
117	D-WP(C)/29573/2026	PULIN KUMAR DASH	SOURAV DAS	//	
	WP(C)/20210/2026	VS	VS	0	
		STATE OF ODISHA		//	
118	D-WP(C)/29574/2026	M/S. MAHALAXMI CONTINENTAL LTD., CUTTACK	ITISHREE TRIPATHY	//	
	WP(C)/20175/2026	VS	VS	0	
		CHIEF COMMISSIONER OF COMMERCIAL TAXES (C.T.) AND GOODS AND SERVICE TAX (G.S.T.), CUTTACK			
119	D-WP(C)/29576/2026	SK.JALILUDDIN	MITHUN DAS	//	
	WP(C)/20200/2026	VS	VS	0	
		STATE OF ODISHA		//	
120	D-WP(C)/29577/2026	PURNA CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600087
		VS	VS	0	
		STATE OF ODISHA		//	
121	D-WP(C)/29578/2026	RUPALI NAYAK	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
122	D-WP(C)/29580/2026	RAJENDRA PRASAD NANDA	SOUMYA RANJAN PATI	//	
		VS	VS	0	
		UNION OF INDIA		//	
123	D-WP(C)/29584/2026	KAILASH CHANDRA BEHERA	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
124	D-WP(C)/29585/2026	ARUNDHATI KAR	JITENDRA KUMAR DIGAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
125	D-WP(C)/29588/2026	DILESWARI JENA	NIHAL RATH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/29589/2026	PRIYANKA MAYEE MAHARANA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/29590/2026	KAMAKHI KUMARI JENA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/29591/2026	MALATI KHATUA @ PARIDA	RITA SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/29593/2026	FULAMANI SAMAD	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/29594/2026	P. RAMA DEVI	CHINNARI ANAND RAO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/29595/2026	CHANDANESWAR SAHOO	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/29596/2026	SUSHAMA KUJUR	PRAMOD CHANDRA SEJPADA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/29598/2026	MANDA PAPA RAO	DEBADATTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/29599/2026	DIPTYMAYEE MOHANTY	JAGABANDHU SAHU	//	
	WP(C)/20213/2026	VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/29600/2026	SAI INSTITUTE OF PHARMACEUTICAL SCIENCE	DEVI PRASAD DASH	//	AOD20250000901C202600017
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/29601/2026	ANJANA KAR	DURGESH NARAYAN RATH	//	AOR20220001583C202600160
	WP(C)/20228/2026	VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/29603/2026	STATE OF ODISHA DIPUN BEHERA VS	ASHOK DAS VS	// // 0	
138	D-WP(C)/29604/2026	STATE OF ODISHA NIHAR RANJAN BAGARTY VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
139	D-WP(C)/29605/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI HIMANSHU SEKHAR NAG VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
140	D-WP(C)/29606/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI SANJAYA KUMAR MAJHI VS	ARJUNA CHARANA BEHERA VS	// // 0	
141	D-WP(C)/29607/2026	STATE OF ODISHA SHRUTIRANI SAHU VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
142	D-WP(C)/29608/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI ABHIJIT PRASAD SAHU VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
143	D-WP(C)/29609/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI OM PRAKASH MUND VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
144	D-WP(C)/29610/2026	CENTRAL BOARD OF SECONDARY EDUCATION , NEW DELHI JYOTISHMAN SAHU VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
145	D-WP(C)/29611/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI DR.HARIPRASAD PATTANAYAK VS	BISHNU CHARAN SAHU VS	// // 0	
146	D-WP(C)/29612/2026	STATE OF ODISHA KIRAN SAHA VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
147	D-WP(C)/29613/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI BISWARANJINI HUIKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// // 0 //	AOR20220001631C202600187

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148	D-WP(C)/29614/2026	INDIRA PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
149	D-WP(C)/29615/2026	UNMESH KUMAR SETH VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
150	D-WP(C)/29618/2026	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	AOR20220001736C202600155
151	D-WP(C)/29619/2026	ANIL KUMAR LENKA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
152	D-WP(C)/29620/2026	DR. PRADOSH RANJAN DAS VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
153	D-WP(C)/29621/2026	PUSPANJALI DAS @ NAYAK VS SASMITA NAYAK	PARTHA SARATHI DAS VS	// 0 //	AOD20240000364C202600168
154	D-WP(C)/29622/2026	DIPTI RANI MISHRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
155	D-WP(C)/29623/2026	TRINATH PATRA VS THE COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA CUTTACK	PANKAJ SONI VS	// 0 //	AOR20220004214C202600002
156	D-WP(C)/29624/2026	M/S CHAKADOLA HP GAS GRAMIN VITRAK VS ASSISTANT COMMISSIONER OF CT AND GST CIRCLE	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600072
157	D-WP(C)/29625/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SONKA, PASA, HANDE VS STATE OF ODISHA	HOSHIL K SINGH, PASA, HANDE VS	// 0 //	
158	D-WP(C)/29626/2026	MANAGING COMMITTEE OF CHANDRAMOHAN HIGH SCHOOL, MAYURBHANJ VS STATE OF ODISHA	SUSHOKAN MAYURBHANJ VS	// 0 //	
159	D-WP(C)/29627/2026	ANJALI BISWAL	JAYASHREE BISWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/29628/2026	RAMA CHANDRA MISHRA	ANKITA MUKHERJI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/29629/2026	MAJORANSEN PATTER, SARANKUL, NAYAGARH	MAJORANSEN PATTER	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/29630/2026	SWARNA PRAVA MOHAPATRA	BIPLABA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/29632/2026	SASMITA DAS	PRASANNA KUMAR BEHERA	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, CUTTACK		//	
164	D-WP(C)/29633/2026	NARENDRA MOHANTY	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/29635/2026	YERRA SRINIVASA NAIDU	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
166	D-WP(C)/29636/2026	SANDHINI SAHOO	ABHIJIT DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
167	D-WP(C)/29638/2026	RAKESH KUMAR JENA	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/29639/2026	BRAJAKISHORE SENAPATI	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/29640/2026	BIDYUTPRAVA MISHRA	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/29641/2026	RAJALAXMI DAS	BUDHIRAM DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/29643/2026	STATE OF ODISHA BHIBUTI BHUSAN BEHERA VS	ARUNA NAYAK VS	// // 0	
172	D-WP(C)/29644/2026	STATE OF ODISHA SANTOSH KUMAR MOHANTY VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202600082
173	D-WP(C)/29646/2026	THE AUTHORISED OFFICER, UNION BANK OF INDIA NIRANJAN BEHERA VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202600083
174	D-WP(C)/29647/2026	STATE OF ODISHA CHITTARANJAN PATRA VS	BUDHIRAM DAS VS	// // 0	
175	D-WP(C)/29648/2026	STATE OF ODISHA BIBEKANANDA BISWAL VS	DR. BINODA KUMAR MISHRA VS	// // 0	AOR20220001616C202600034
176	D-WP(C)/29649/2026	STATE OF ODISHA BHANUMATI DALEI @ MIRIKHOJIA VS	SAROJANANDA MISHRA VS	// // 0	
177	D-WP(C)/29650/2026	STATE OF ODISHA PRASAD KUMAR NAYAK VS	ARUNA NAYAK VS	// // 0	
178	D-WP(C)/29651/2026	STATE OF ODISHA DUKHI BAGH @ DUKI BARIK VS	SANJEEB KUMAR JENA VS	// // 0	AOR20220000044C202600013
179	D-WP(C)/29652/2026	STATE OF ODISHA GOURHARI GHOSE VS	BUDHIRAM DAS VS	// // 0	
180	D-WP(C)/29653/2026	STATE OF ODISHA KRUSHNA CHANDRA SWAIN VS	KANANBALA ROY CHOUDHURY VS	// // 0	AOR20220001523C202600069
181	D-WP(C)/29654/2026	STATE OF ODISHA KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// // 0 //	AOR20220001523C202600070

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182	D-WP(C)/29655/2026	SRIDHAR MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
183	D-WP(C)/29656/2026	CHAITANA SAHU @ CHAITANYA SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
184	D-WP(C)/29657/2026	NIRUPAMA ROUT VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //	
185	D-WP(C)/29660/2026	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600071
186	D-WP(C)/29661/2026	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600072
187	D-WPCRL/19867/2026	DHIRENDRA BARIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202600084
188	D-WPCRL/19908/2026	JHARANA PANDA@GEETA BEHERA VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	/ /0 0 //	
189	D-ABLAPL/19866/2026	BIBOL TOPPO VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	RAJGANGPUR /127 /2026 0 //	AOD20240000798C202600022
190	D-ABLAPL/19868/2026	KALYANI GHOSHAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /96 /2026 0 //	AOR20220003509C202600048
191	D-ABLAPL/19869/2026	RUDRA NARAYAN MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
192	D-ABLAPL/19871/2026	SURENDRA KHATEI @ SURENDRA KHATAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /287 /2026 0 //	AOD20240000242C202600169
193	D-ABLAPL/19872/2026	SEK.MADAR @ SHAIKH MADAR	ASIT KUMAR JENA	KALIMELA /94 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/19873/2026	BENUDHAR BARIK	BISHNU MOHAN MOHAPATRA	BANSADA /279 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/19874/2026	KESHAB BEHERA	KARUNAKAR GAYA	BANDAR MARINE /24 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/19875/2026	SK. RAFIK	AMULYA RATNA PANDA	KHUNTUNI /33 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/19877/2026	DILLIPA KUMAR PRADHAN @ DILLIP PRADHAN	KARTIK CHANDRA TRIPATHY	PHIRINGIA /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/19879/2026	SUBHASHREE SINGH	SMRUTI RANJAN RAO	BAGHAMARI /112 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/19881/2026	SIDHANTA KUMAR SAHOO @ SIDHARTH KUMAR SAHOO @ CHANDRA PARIJA	AMULYA RATNA PANDA	BARI RAMCHANDRAPUR /253 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/19884/2026	SANTOSH KUMAR JENA @ BAPINA	ABHAS MOHANTY	BIDANASI /175 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/19886/2026	TARANI BISHI @ BUDHU BISHI	AMITAV TRIPATHY	GHANTAPADA /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/19893/2026	SAIJAT KHAN @ SARJAT	GURUPRASAD BEHERA	BALASORE TOWN /245 /2026	AOR20220000925C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/19894/2026	SONU DAKUA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /359 /2026	AOR20220001631C202600186
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/19895/2026	MANORANJAN MOHAPATRA	SUSANTA KUMAR BARAL	KHANDAGIRI P.S. /586 /2026	AOR20220001297C202600156
		VS	VS	()	

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205	D-ABLAPL/19898/2026	STATE OF ODISHA PRAVASINI SENAPATI @ SAMAL VS	SUSANTA KUMAR BARAL VS	// KHANDAGIRI P.S. /586 /2026 ()	AOR20220001297C202600155
206	D-ABLAPL/19906/2026	STATE OF ODISHA NET KUMAR CHOUHAN VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /148 /2025 ()	
207	D-ABLAPL/19911/2026	STATE OF ODISHA PRASAD SAIDATTA PANIGRAHI @ MANUA VS	SUSAMPAD HOTA VS	// BHARATPUR PS /473 /2026 ()	
208	D-ABLAPL/19914/2026	STATE OF ODISHA HARISH CHANDRA JENA VS	RAMA CHANDRA JENA VS	// SINGLA /197 /2026 ()	
209	D-ABLAPL/19917/2026	STATE OF ODISHA SAROJ MANDAL @ KALIA VS	ABHISIDDHANTA SAHOO VS	// KANAS /265 /2025 ()	AOR20220000014C202600031
210	D-ABLAPL/19919/2026	STATE OF ODISHA NARESH PALEI @ NARESH CHANDRA PALEI VS	BIJAY KUMAR BEHERA VS	// BENTKAR (42 MOUZA) UPD CUTTACK /214 /2025 ()	AOR20220001736C202600156
211	D-ABLAPL/19927/2026	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	SAPAN KUMAR LENKA VS	// GURUDIJHATIA /105 /2026 ()	
212	D-ABLAPL/19932/2026	STATE OF ODISHA CHITTA RANJAN PRADHAN VS	ASHWINI KUMAR DAS VS	// BARAMBA /214 /2026 ()	
213	D-ABLAPL/19934/2026	STATE OF ODISHA KULU KHUNTIA @ SRITTAM KUMAR KHUNTIA VS	SUJIT KUMAR SAHU VS	// SABARANG /132 /2026 ()	
214	D-ABLAPL/19935/2026	STATE OF ODISHA WAHID KHAN VS	SATYABRATA DASH VS	// BALASORE TOWN /245 /2026 ()	
215	D-ABLAPL/19936/2026	STATE OF ODISHA JITENDRA NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	// BHARATPUR PS /377 /2026 () //	

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216	D-ABLAPL/19948/2026	RABI MAHALIK VS STATE OF ODISHA	RAKESH BEHERA VS	BANARAPAL /164 /2023 () //	
217	D-ABLAPL/19950/2026	BHALIA @ BALESWAR NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //	
218	D-ABLAPL/19953/2026	DIBYAJYOTI ROUT VS STATE OF ODISHA	SIMSON JENA VS	/ /0 () //	
219	D-ABLAPL/19954/2026	SANATAN MALLIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CHANDABALI /40 /2026 () //	
220	D-ABLAPL/19956/2026	MOHAMMED ASHRAF MOHAMMED IQBAL BALEKUNDA VS STATE OF ODISHA	INDRA NAYAK VS	SAHID NAGAR P.S. /25 /2026 () //	AOR20250000391C202600001
221	D-ABLAPL/19958/2026	MADHUSUDAN PRADHAN VS STATE OF ODISHA	JULU KHANSAMA VS	KISINDA /30 /2026 () //	
222	D-ABLAPL/19959/2026	NEELAM @ NILAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	Maitri Vihar PS /175 /2026 () //	
223	D-ABLAPL/19961/2026	DIPAK KHIL @ DEEPAK KHIL VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /51 /2026 () //	
224	D-ABLAPL/19962/2026	SARATHI MOHANTY @ SATIRTHA MOHANTY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	Maitri Vihar PS /175 /2026 () //	
225	D-ABLAPL/19966/2026	BRAHMANANDA DAS VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	Maitri Vihar PS /175 /2026 () //	
226	D-ABLAPL/19967/2026	SK. INTAJUDDIN BOX VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /361 /2026 () //	
227	D-ABLAPL/19968/2026	NARAYAN SUBUDHI	PRAVASH CHANDRA JENA	ITAMATI /207 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/19971/2026	SATRUGHANA @ SHATRUGHNA BALIARSINGH	HRUDANANDA MOHAPATRA	PURI TOWN /372 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/19972/2026	DAMODAR ROUT	PRAVASH CHANDRA JENA	KHURDA MODEL /295 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :02/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMP/26105/2025 CRLMP/1586/2025	B. CHANDINI REDDY MP		179/2026
2	D-RPFAM/52510/2025 RPFAM/44/2026	HARAPRIYA NATH MP	PITAMBAR PATRA	263/2026
3	D-RVWPET/29616/2026 RVWPET/ /	BANAMALI SAMAL MP	ADV.	296/2026
4	D-RVWPET/29616/2026 RVWPET/ /	BANAMALI SAMAL MP	ADV.	297/2026
5	D-CONTC/19999/2026 CONTC/2713/2026	PANCHANAN DALAI MP		431/2026
6	D-CONTC/6434/2025 CONTC/856/2025	PRASESH KUMAR DAS MP	M/S Saswati Mohapatra	432/2026
7	D-CONTC/49628/2025 CONTC/5931/2025	ASHISH KUMAR PANIGRAHI MP		433/2026
8	D-BLAPL/18731/2026 BLAPL/ /	PRAKASH CHANDRA MAHARANA @ PRAKASH CHANDRA MOHARANA MP		501/2026
9	D-CRLREV/19933/2026 CRLREV/ /	MOHAMMAD SANU @ MD. SANU MP	SURYAKANTA DWIBEDI	738/2026
10	D-CRLREV/28654/2025 CRLREV/726/2025	SURESH SAHOO@SURENDRA SAHOO MP	PRAVASH CHANDRA JENA	739/2026
11	D-CRLREV/19943/2026 CRLREV/ /	B.LAXMAN PRADHAN MP	DEVASHIS PANDA	740/2026
12	D-RSA/14388/2026 RSA/ /	TECHNO I.T.I., BERHAMPUR MP	SANJAY KUMAR DAS	975/2026
13	D-RSA/16/2022 RSA/16/2022	TANKADHAR SAHU MP	AMIT PRASAD BOSE	976/2026
14	D-RSA/18022/2025 RSA/227/2025	BASANTA KUMAR SAHOO MP	SURYASNATA MOHAPATRA	977/2026
15	D-RSA/364/2009 RSA/364/2009	CHAKADOLA PALO MP		978/2026
16	D-RSA/364/2009 RSA/364/2009	CHAKADOLA PALO MP		979/2026
17	D-RSA/364/2009 RSA/364/2009	CHAKADOLA PALO MP		980/2026
18	D-RSA/364/2009 RSA/364/2009	CHAKADOLA PALO MP		981/2026
19	D-RSA/364/2009 RSA/364/2009	CHAKADOLA PALO MP		982/2026
20	D-RSA/364/2009 RSA/364/2009	CHAKADOLA PALO MP		983/2026
21	D-FAO/29562/2026 FAO/ /	NILAMBAR SAHU MP	MAHENDRA KUMAR SAHOO	1038/2026
22	D-FAO/29567/2026 FAO/ /	MADHUSUDAN RATH MP	MAHENDRA KUMAR SAHOO	1039/2026
23	D-FAO/29568/2026 FAO/ /	BISWANATH PADHI MP	MAHENDRA KUMAR SAHOO	1041/2026
24	D-FAO/29570/2026 FAO/ /	M.C. OF GOPINATH HINGULA BIDYAPITHA MP	MAHENDRA KUMAR SAHOO	1042/2026
25	D-FAO/648/2014 FAO/648/2014	M/S.NALCO. MP	M/S.MANOJ KU.MISHRA	1043/2026
26	D-FAO/24447/2026	THE MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE COMPANY LTD., BHUBANESWAR		

	FAO/ /	MP		1044/2026
27	D-ABLAPL/8583/2026	MUKTAR ALLI		
	ABLAPL/3943/2026	MP		1137/2026
28	D-ABLAPL/12075/2026	BISHNU MOHAN NAYAK		
	ABLAPL/4835/2026	MP		1138/2026
29	D-ABLAPL/36328/2025	RANGALAL SINGH		
	ABLAPL/13779/2025	MP		1139/2026
30	D-ABLAPL/38584/2025	KALIA @ SAROJ MANDAL @ SAROJ KUMAR MANDAL	ABHISIDDHANTA SAHOO	
	ABLAPL/14557/2025	MP		1140/2026
31	D-ABLAPL/18311/2025	DEEPAK BARIK		
	ABLAPL/7294/2025	MP		1141/2026
32	D-CMP/29586/2026	DEEPAK KUMAR SAHU	AMIT PRASAD BOSE	
	CMP/ /	MP		1188/2026
33	D-CMP/29587/2026	ORISSA STEVEDORES LTD., CUTTACK	AMIT PRASAD BOSE	
	CMP/ /	MP		1189/2026
34	D-CMP/29659/2026	CHAITANYA SAHU @ CHAITANA SAHU	PRAVASH CHANDRA JENA	
	CMP/ /	MP		1190/2026
35	D-MACA/29575/2026	JUGESWAR KALO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1517/2026
36	D-MACA/21291/2026	THE MANAGER (LEGAL), M/S. CHOLA MANDAL GENERAL INSURANCE COMPANY LIMITED, BHUBANESWAR		
	MACA/454/2026	MP		1518/2026
37	D-MACA/53188/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, BBSR		
	MACA/108/2025	MP		1519/2026
38	D-MACA/28140/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., SAMBALPUR		
	MACA/ /	MP		1520/2026
39	D-CRLA/171/2018	SIBARAM BISWAL	M/S. RAJIB BIHARI MISHRA, BIKRAM CHANDRA GHADAI	
	CRLA/171/2018	MP		1636/2026
40	D-CRLA/19900/2026	RANJIT SINGH BABU	SUSANTA KUMAR TRIPATHY	
	CRLA/ /	MP		1637/2026
41	D-CRLA/19904/2026	MAHESWAR SETHY	SAMAPIKA MISHRA	
	CRLA/ /	MP		1638/2026
42	D-CRLA/19904/2026	MAHESWAR SETHY	SAMAPIKA MISHRA	
	CRLA/ /	MP		1639/2026
43	D-CRLA/12137/2026	M/S. MAHIMANANDA MISHRA	SIDHARTHA MISHRA	
	CRLA/ /	MP		1640/2026
44	D-CRLA/12135/2026	M/S. ORISSA STEVEDORES LTD., CUTTACK	SIDHARTHA MISHRA	
	CRLA/ /	MP		1641/2026
45	D-CRLMC/16208/2026	RAMESWAR DASH		
	CRLMC/1807/2026	MP		1641/2026
46	D-CRLA/19957/2026	TAJU @ TAJUDDIN KHAN @ TAYAB KHAMMULYA RATNA PANDA		
	CRLA/ /	MP		1642/2026
47	D-CRLMC/14694/2026	SURYAMANI TRIPATHY		
	CRLMC/1655/2026	MP		1642/2026
48	D-CRLA/19957/2026	TAJU @ TAJUDDIN KHAN @ TAYAB KHAMMULYA RATNA PANDA		
	CRLA/ /	MP		1643/2026
49	D-CRLMC/14694/2026	SURYAMANI TRIPATHY		
	CRLMC/1655/2026	MP		1643/2026
50	D-CRLMC/7971/2025	DURYADHAN NAYAK	ABHISIDDHANTA SAHOO	
	CRLMC/1330/2025	MP		1644/2026
51	D-CRLA/14394/2026	SABITA MANDAL @ SABITA RANI MANDAL	DIPANKAR ACHARYA	
	CRLA/435/2026	MP		1644/2026
52	D-CRLA/14395/2026	NIRANJAN MANDAL	DIPANKAR ACHARYA	
	CRLA/440/2026	MP		1645/2026
53	D-CRLMC/19727/2026	ANIL KUMBHAR	MAHADEV SAHU	
	CRLMC/ /	MP		1645/2026
54	D-CRLMC/19920/2026	RIPAN KUMAR JENA	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		1646/2026
55	D-CRLMC/19896/2026	NEELAM @ NILAM KUMAR SWAIN	SOUBHAGYA SWAIN	
	CRLMC/ /	MP		1647/2026
56	D-CRLMC/19937/2026	SESHADEBA PADHI	NIRANJAN LENKA	
	CRLMC/ /	MP		1648/2026
57	D-CRLMC/19928/2026	BASANTI GHOSH	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		1649/2026

58	D-CRLMC/19938/2026 CRLMC/ /	SWADHIN KUMAR KHATUA @ SWADHIN SOMKANTHA PADHAN MP		1650/2026
59	D-CRLMC/19291/2026 CRLMC/ /	BABU @ GYANENDRA SAHOO MP	AJAYA NAYAK	1651/2026
60	D-CRLMC/19941/2026 CRLMC/ /	TOFAN SAHOO MP	DEVASHIS PANDA	1652/2026
61	D-CRLMC/19976/2026 CRLMC/ /	LUCKY@PURUSOTAMA ROUT MP	SUSHANTA KUMAR SAMANTARAY	1653/2026
62	D-CRLMC/19977/2026 CRLMC/ /	RINKU SWAIN MP	HRUDANANDA MOHAPATRA	1654/2026
63	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2177/2026
64	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2178/2026
65	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2179/2026
66	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2180/2026
67	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2181/2026
68	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2182/2026
69	D-WA/29555/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2183/2026
70	D-WA/29555/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2184/2026
71	D-WA/29556/2026 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY,A.G.A	2185/2026
72	D-WA/29556/2026 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY,A.G.A	2186/2026
73	D-WP(C)/27215/2025 WP(C)/20910/2025	BIBHUTA NANDA PANDA MP	SAROJ KUMAR PADHY	12302/2026
74	D-WP(C)/25716/2026 WP(C)/17754/2026	RAJIV @ RAJEEV SHUKAL MP	BIPLABA P.B. BAHALI	12303/2026
75	D-WP(C)/29550/2026 WP(C)/ /	SK.SHAKILUR RAHMAN MP	SISR KUMAR PUROHIT	12304/2026
76	D-WP(C)/29542/2026 WP(C)/ /	JITENDRA BALLAV SAHOO MP	ACHYUTANANDA PATTANAIAK	12305/2026
77	D-WP(C)/26421/2026 WP(C)/18219/2026	SATYAJIT SAHU MP	ANSHUMAN RAY, DURGA PRASAD NANDA (SR.ADV.)	12306/2026
78	D-WP(C)/29551/2026 WP(C)/20255/2026	YUBANYAS BEHERA MP	MANOJA KUMAR KHUNTIA	12307/2026
79	D-WP(C)/48037/2025 WP(C)/186/2026	KALPANA SAHOO @ SAHU MP	TUSAR KANTI PRAHARAJ	12308/2026
80	D-WP(C)/29558/2026 WP(C)/20166/2026	JENAMANI BEHERA MP	TUSHAR KANTA NAYAK	12309/2026
81	D-WP(C)/19644/2025 WP(C)/13565/2025	DAITARI TUDU MP	MANOJA KUMAR KHUNTIA	12310/2026
82	D-WP(C)/29563/2026 WP(C)/ /	M/S DEVAVRAT HOMES PVT LTD, BHUBANESWAR MP	DESWAR DEVESH	12311/2026
83	D-WP(C)/29559/2026 WP(C)/ /	DR. BHARATI TRIPATHY MP	TRILOCHAN DASH	12312/2026
84	D-WP(C)/29569/2026 WP(C)/ /	M/S.DURGA BHANDAR MAIN ROAD, G-UDALAYA MP	DAYANARAYA MOHAPATRA	12313/2026
85	D-WP(C)/29571/2026 WP(C)/20168/2026	R.PARSURAM MP	ALOK KUMAR PANDA	12314/2026
86	D-WP(C)/29571/2026 WP(C)/20168/2026	R.PARSURAM MP	ALOK KUMAR PANDA	12315/2026
87	D-WP(C)/27995/2026 WP(C)/19759/2026	MITHELESH JAISWAL MP	RANJAN KUMAR ROUT	12316/2026
88	D-WP(C)/29573/2026 WP(C)/20210/2026	PULIN KUMAR DASH MP	SOURAV DAS	12317/2026
89	D-WP(C)/29576/2026	SK.JALILUDDIN	MITHUN DAS	

	WP(C)/20200/2026	MP		12318/2026
90	D-WP(C)/29564/2026	BALAJI COLLEGE OF NURSING	ASIS MOHANTY	
	WP(C)/ /	MP		12319/2026
91	D-WP(C)/24753/2026	KABITA CHHOTRAY		
	WP(C)/18453/2026	MP		12320/2026
92	D-WP(C)/27007/2025	SIMANCHAL MAJHI	SOUBHAGYA KUMAR DASH	
	WP(C)/19247/2025	MP		12321/2026
93	D-WP(C)/23867/2026	ASHOK KUMAR PARIDA		
	WP(C)/16342/2026	MP		12322/2026
94	D-WP(C)/25907/2021	JAYARAM DAS	PAMI RATH	
	WP(C)/25907/2021	MP		12323/2026
95	D-WP(C)/29589/2026	PRIYANKA MAYEE MAHARANA	NIHAL RATH	
	WP(C)/ /	MP		12324/2026
96	D-WP(C)/38735/2024	SANYASI NAYAK	SIBANARAYAN BISWAL	
	WP(C)/22688/2024	MP		12325/2026
97	D-WP(C)/23914/2026	ST. XAVIERS EDUCATIONAL AND CHARITABLE TRUST, ROURKELA	SRINIVAS MOHANTY	
	WP(C)/16931/2026	MP		12326/2026
98	D-WP(C)/23914/2026	ST. XAVIERS EDUCATIONAL AND CHARITABLE TRUST, ROURKELA	SRINIVAS MOHANTY	
	WP(C)/16931/2026	MP		12327/2026
99	D-WP(C)/36358/2023	SURENDRA SAHOO	KANANBALA ROY CHOUDHURY	
	WP(C)/36358/2023	MP		12328/2026
100	D-WP(C)/29593/2026	FULAMANI SAMAD	ADYASIDHI MISHRA	
	WP(C)/ /	MP		12329/2026
101	D-WP(C)/29595/2026	CHANDANESWAR SAHOO	SUBASH CHANDRA PANI	
	WP(C)/ /	MP		12330/2026
102	D-WP(C)/46257/2025	MENAKA MISHRA	M. BALAKRISHNA RAO	
	WP(C)/32960/2025	MP		12331/2026
103	D-WP(C)/29599/2026	DIPTYMAYEE MOHANTY	JAGABANDHU SAHU	
	WP(C)/20213/2026	MP		12332/2026
104	D-WP(C)/27364/2026	PRAVAKAR @ PRAVASH KAR MOHAPATRA	ADHARTHA DAS	
	WP(C)/ /	MP		12333/2026
105	D-WP(C)/26421/2026	SATYAJIT SAHU	ANSHUMAN RAY, DURGA PRASAD NANDA (SR.ADV.)	
	WP(C)/18219/2026	MP		12334/2026
106	D-WP(C)/29601/2026	ANJANA KAR	DURGESH NARAYAN RATH	
	WP(C)/20228/2026	MP		12335/2026
107	D-WP(C)/26295/2026	ABHINASH PRADHAN	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		12336/2026
108	D-WP(C)/23361/2026	M/S SHREEN INDUSTRIES, BALASORE	PANKAJ KHANDELWAL	
	WP(C)/16035/2026	MP		12337/2026
109	D-WP(C)/47474/2025	SARAT CHANDRA SWAIN	GOPINATH MISHRA	
	WP(C)/32863/2025	MP		12338/2026
110	D-WP(C)/47477/2025	SARAT CHANDRA SWAIN	GOPINATH MISHRA	
	WP(C)/32866/2025	MP		12339/2026
111	D-WP(C)/47483/2025	SARAT CHANDRA SWAIN	GOPINATH MISHRA	
	WP(C)/32871/2025	MP		12340/2026
112	D-WP(C)/28317/2026	DEBARAJ PATRA	ASHWINI KUMAR DAS	
	WP(C)/19741/2026	MP		12341/2026
113	D-WP(C)/29629/2026	PRAJAPITA BRAHMAKUMARI ISWARAYAN	ANAND KUMAR SUB CENTER, SARANKUL, NAYAGARH	
	WP(C)/ /	MP		12342/2026
114	D-WP(C)/29621/2026	PUSPANJALI DAS @ NAYAK	PARTHA SARATHI DAS	
	WP(C)/ /	MP		12343/2026
115	D-WP(C)/28998/2026	BISHNU PRASANNA TRIPATHY	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		12344/2026
116	D-WP(C)/29242/2026	SURATNA GHOSE @ DEY	AMIT BOSE	
	WP(C)/ /	MP		12345/2026
117	D-WP(C)/5957/2026	ANADI CHARAN NATH	M/S. JYOTIRMOY MOHAPATRA	
	WP(C)/5056/2026	MP		12346/2026
118	D-WP(C)/29636/2026	SANDHINI SAHOO	ABHIJIT DAS	
	WP(C)/ /	MP		12347/2026
119	D-WP(C)/46202/2025	TRILOCHANA PATTANAIK	BADRINARAYAN PANDA	
	WP(C)/32603/2025	MP		12348/2026
120	D-WP(C)/35536/2023	PAWAN KUMAR JAJODIA	MR. S.P.MISHRA, GOPABANDHU DASH	
	WP(C)/35536/2023	MP		12349/2026

121	D-WP(C)/29649/2026 WP(C)/ /	BHANUMATI DALEI @ MIRIKHOJIA MP	SAROJANANDA MISHRA	12350/2026
122	D-WP(C)/29655/2026 WP(C)/ /	SRIDHAR MOHANTY MP	HRUDANANDA MOHAPATRA	12351/2026
123	D-WP(C)/29624/2026 WP(C)/ /	M/S CHAKADOLA HP GAS GRAMIN VITRAK MP	KAJAL SAHOO	12352/2026
124	D-WP(C)/29644/2026 WP(C)/ /	SANTOSH KUMAR MOHANTY MP	ANJAN KUMAR BISWAL	12353/2026
125	D-WP(C)/29653/2026 WP(C)/ /	KRUSHNA CHANDRA SWAIN MP	KANANBALA ROY CHOUDHURY	12354/2026
126	D-WP(C)/29654/2026 WP(C)/ /	KRUSHNA CHANDRA SWAIN MP	KANANBALA ROY CHOUDHURY	12355/2026
127	D-WP(C)/29660/2026 WP(C)/ /	KRUSHNA CHANDRA SWAIN MP	KANANBALA ROY CHOUDHURY	12356/2026
128	D-WP(C)/29661/2026 WP(C)/ /	KRUSHNA CHANDRA SWAIN MP	KANANBALA ROY CHOUDHURY	12357/2026